



**NOTIFICATION No. 79 / 2018**

Thiru. R.Gandhi, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Karaikal, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.1588/2018-LD(1), Law Department, Government of Puducherry, dated 17.05.2018, is transferred and posted as Chief Judicial Magistrate, Villupuram, in the existing vacancy.

**HIGH COURT, MADRAS.  
DATED: 24 .05.2018.**

*R. Srinivasan*  
**REGISTRAR GENERAL**

**To**

1. Thiru. R. Gandhi, Sub Judge, Karaikal.
2. The Sub Judge, Karaikal.
3. The Chief Judicial Magistrate, Villupuram.
4. The Principal Sub Judge, Pondicherry.
5. The District Judge, Karaikal.
6. The Chief Judge, Pondicherry.
7. The Principal District Judge, Villupuram.
8. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
9. The Director of Accounts and Treasuries, Pondicherry.
10. The Treasury Officer, District Treasury, Villupuram.

**Copy to:-**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Secretary to Her Excellency The Lieutenant-Governor, Pondicherry.
6. The Chief Secretary to the Government, Government of Puducherry, Pondicherry.

7. The Secretary to Government, Law Department, Government of Puducherry, Pondicherry
8. The Registrar (IT-cum-Statistics), High Court, Madras.
9. The Registrar (Judicial), High Court, Madras.
10. The Registrar (Vigilance), High Court, Madras. (12 copies)
11. The Registrar (Management), High Court, Madras.
12. The Registrar (Special Cell), High Court, Madras.
13. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
14. The Registrar (District Judiciary), High Court, Madras.
15. The Additional Registrar-I (Vigilance), High Court, Madras.
16. The Registrar (Administration), High Court, Madras.
17. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
18. The Registrar (Recruitment), High Court, Madras.
19. The Official Assignee, High Court, Madras.
20. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
21. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
22. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
23. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
24. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
25. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
26. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
27. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Court Managers I / II, High Court, Madras.
32. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
33. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
34. The Technical Director, NIC, High Court, Madras.
35. The Record Keeper, A.D. Records, High Court, Madras.

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**R.O.C.No.9/2018-Con.B2**



**OFFICIAL MEMORANDUM**

**Sub:** Courts and Judges – Thiru. R. Gandhi, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service, as Sub Judge, Karaikal - Transferred and posted as Chief Judicial Magistrate, Villupuram, in the existing vacancy - Notification issued - Joining instructions – Issued.

**Ref:** High Court's Notification No. 79 / 2018, dated 24.05.2018.

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Thiru. R. Gandhi, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Karaikal, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service and posted as Chief Judicial Magistrate, Villupuram, in the existing vacancy, in the High Court's Notification cited above, is required to hand over charge of his post to the Principal Sub Judge, Pondicherry, immediately and take charge of his new post, within the joining time prescribed under relevant Rules.

The Principal Sub Judge, Pondicherry, is required to hold full additional charge of the post of Sub Judge, Karaikal, until further orders.

**HIGH COURT, MADRAS.**

**DATED: 24 .05.2018.**

*R. Gandhi*  
24/5/18  
**REGISTRAR GENERAL**

**To**

1. Thiru. R. Gandhi, Sub Judge, Karaikal.
2. The Sub Judge, Karaikal.
3. The Chief Judicial Magistrate, Villupuram.
4. The Principal Sub Judge, Pondicherry.
5. The District Judge, Karaikal.
6. The Chief Judge, Pondicherry.
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9. The Director of Accounts and Treasuries, Pondicherry.
10. The Treasury Officer, District Treasury, Villupuram.

**Copy to:** The Record Keeper, A.D. Records, High Court, Madras.